

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 264 OF 2018

Dated: 8th May, 2019

In the matter of:

Rattan India Power Limited

Vs.

Maharashtra Electricity Regulatory Commission & Anr.

... **Appellant(s)**

... **Respondent(s)**

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today. The matter is posted on **08.08.2019.**

Court Master

pk